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Date: 07/12/2025

(2024) 11 SIK CK 0044 Sikkim High Court

Case No: Writ Petition (C) No. 38 Of 2022

Union Of India And Ors.

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State Of Sikkim And Ors. RESPONDENT

Date of Decision: Nov. 28, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: Sangita Pradhan, Natasha Pradhan, Sittal Baliki, Zangpo Sherpa, Sujan Sunwar,

Jorgay Namka, Lahang Limboo, Deempal Tamang, , Ashwarya Thapa

Judgement

Bhaskar Raj Pradhan, J

The learned Deputy Solicitor General of India submits that she has not prepared the list of dates to assist this Court and she would like to do so.

Hence, she seeks an adjournment on that ground.

Not opposed by the learned counsel for the respondents.

List after winter vacation.